

(b) if so, the details with reasons there-
fore;

(c) whether it is fact that the 'Home had
no proper security arrangement ; and

(d) if so, the details thereof?

THE MINISTER OF WELFARE (SHRI
SITARAM KESRI) : (a) and (b). Yes sir, Sixty
Drug Addict-Beggars escaped from Recep-
tion-cum-Classification Centre (RCC) at
Kingsway Camp, Delhi on 11.7.1993. They
were arrested on 8-9 July 1993 in a special
drive against drug addict-beggars under the
Bombay Prevention of Begging Act 1959,
extended to the UT of Delhi.

As per the report received from the
Delhi Administration , in the course of their
two days, stay in the Reception-cum Classi-
fication Centre, the drug addicts developed
acute withdrawal symptoms and became
desperate. At the same time, one of the
inmates who happened to be a TB patient
fainted. Two Care-takers on duty took him
on a stretcher to a medical unit attached to
the complex, leaving one Care-taker on duty
at the RCC. The drug addicts made use of
this occasion, organised themselves, at-
tacked the lone Care-taker at the Centre,
broke the gate and managed to escape.

(c) and (d). No Sir.

The preliminary spot-enquiry conducted
by the Directorate of Social Welfare , Delhi
Administration has verified about the secu-
rity arrangements made and the circum-
stances under which the escape took place.
The Delhi Administration has pointed out
that the incident of escape on 11.7.1993
was due to a strange combination of events.
It has reported that the normal security
arrangements for the Beggar Homes in
Delhi is not inadequate. However, Delhi
Administration has requested Delhi Police
to permanently deploy Security in night-

shifts.

Activities of NSCN Insurgents

1723. SHRI SHRAVAN KUMAR
PATEL: Will the Minister of HOME AFFAIRS
be pleased to state:

(a) whether suspected NSCN in-
surgents ambushed an Army convoy carry-
ing arms and explosives on the Imphal-
Morch NH -39 at Khudai-Lamkhai on June
29, 1993;

(b) if so, the details of the casualties;
and

(c) the reaction of the Government
thereto?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI P.M.
SAYEED) : (a) Yes, Sir.

(b) In the ambush on 29 June, 1993, 27
Army personnel and 4 civilians were killed
and 24 Army personnel and 1 Civilian were
injured.

(c) Special operations were launched
by the security forces against insurgents to
nab the culprits involved in the ambush on
29 June 1993. 5 suspects were arrested.
Insurgency situation in the North-East was
reviewed on 8 July 1993 and the Govern-
ments of the North Eastern States were
advised to intensify counter insurgency op-
erations. The Central Security agencies are
assisting the State Government in the task.

Import of Oil

1724. SHRI MANORANJAN
BHAKTA:
SHRI PANKAJ CHOWDHRY:

Will the Minister of PETROLEUM AND
NATURES GAS be pleased to state:

(a) whether the Government have decided to double its import of oil from the United Arab Emirates (UAE) in 1993-94; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT SATISH KUMAR SHARMA): (a) and (b). As against an import of 1 MMT of crude under term contract during 1992-93 an import of 2 MMT of crude under term contract for 1993-94 has been entered into with Abu Dhabi National Oil Company (ADNOC)

Advertisement on tobacco products

1725. PROF UMMAREDDY VENKATESWARLU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government of Andhra Pradesh has submitted a proposal to curb the advertisements on tobacco product;

(b) if so, the details thereof; and

(c) the decision taken by the Union Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR): (a) No, Sir.

(b) and (c). Do not arise.

Dental Unit in RML, Hospital, Delhi

1726. SHRI HARI KISHORE SINGH:
SHRI RAM VILAS PASWAN:
SHRIMATI GIRIJA DEVI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether several medical equipments in dental unit of Ram Manohar. Lohia Hospital, Delhi have become obsolete and the dental unit funded by W.H.O. is yet to start its operation;

(b) if so, whether the Government have made any inquiry into the functioning of the dental unit;

(c) if so, the outcome thereof; and

(d) the remedial measures taken to improve facilities for dental patients?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR): (a) In the Dental Department of Dr. R.M.L. Hospital, eight dental units are in working condition and one acquired through who is in the process of installation. Three units are in the process of condemnation.

(b) to (d). Government have not conducted any enquiry into the functioning of Dental Department of Dr. R.M.L. Hospital. However on the basis of enquiry made by the Hospital authorities, it was found that Dental Department is functioning satisfactorily.

[Translation]

Punjab Migrants

1727. SHRI RAJESH KUMAR:
SHRI SANT RAM SINGLA:
SHRIMATI SHEELA
GAUTAM:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether some migrants from Punjab settled in Delhi and adjoining areas are unwilling to return to Punjab;

(b) if so, the details thereof and the